GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4415 ANSWERED ON:26.08.2004 REFORMS IN RURAL DRINKING WATER SUPPLY SCHEMES Adsul Shri Anandrao Vithoba

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of the districts where Government has started reforms in rural drinking water supply sector to institutionalise community participation, State-wise;
- (b) the number of water schemes initiated during the Ninth Five Year Plan period and the number of villages benefited thereby during the same period;
- (c) the target set for Tenth Five Year Plan under these schemes to include more villages; and
- (d) the financial assistance provided to each State under such water schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIA. NARENDRA)

(a) to (d) With a view to institutionalise community participation in the rural drinking water supply sector, Government of India had launched the Sector Reform Project in 1999 wherein pilot projects were commenced in 67 districts of 26 States by June 2002. The project implementation period was for three years and, after the scaling up of reforms to cover the entire country through Swajaldhara in December 2002, the Sector Reform Pilot Projects have been integrated with Swajaldhara from the current financial year. Since these were demand- driven projects, no target of coverage as such was fixed for either the Ninth Plan or the Tenth Plan period. Up to 20 per cent of the Budget provision for rural water supply programme of Government of India is earmarked for Swajaldhara projects. Under Swajaldhara, Government of India makes State-wise allocation of funds as per the inter-State Accelerated Rural Water Supply Programme (ARWSP) allocation ratio fixed for the year and the State Governments, in turn, make district-wise allocations. The State-wise list of names of districts taken up under Sector Reform Project, financial assistance provided and number of water supply schemes taken up and completed so far is enclosed at Annexure-I while details of funds released to States/Union Territories under Swajaldhara 2002-03 and Swajaldhara 2003-04 is at Annexure-II.

Annexure-I

Lok Sabha Unstarred Question No. 4415 to be answered on 26.8.2004 State-wise list of districts taken up under Sector Reform Project, funds released by Government of India and number of water supply schemes taken up and completed (as on 18.8.2004)

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Sl.No. Name of the district Total funds Total No. of Schemes released Schemes Completed by GOI (Rs.In lakh)

1 Chittoor 2244.00 1641 1163
2 Khammam 3403.66 1601 1600
3 Nalgonda 3581.89 965 602
4 Nellore 2244.00 394 303
5 Prakasam 3366.00 504 494
6 Guntur 3693.45 381 204
7 East Godavari 1113.56 176 67

Total- Andhra Pradesh 19646.56 5662 4433

8 Lohit 252.45 79 41
9 West Siang 428.17 102 28
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10 Jorhat 472.34 871 863 11 Kamrup 422.52 1312 719

12 Sonitpur 331.04 2244 2219

Total- Assam 1225.90 4427 3801

13 Vaishali 1122.00 6403 4869

Total - Bihar 1122.00 6403 4869

14 Durg 1122.00 1293 1267

Total - Chhatisgarh 1122.00 1293 1267

15 Mehsana 3708.00 320 320 16 Rajkot 3043.23 272 267 17 Surat 3366.00 343 262

Total - Gujarat 10117.23 935 849

18 Karnal 844.71 93 55

19 Yamuna Nagar 546.44 252 233

Total - Haryana 1391.15 345 288

20 Sirmour 607.36 193 106

Total- Himachal Pradesh 607.36 193 106

21 Srinagar 1384.07 98 24 22 Udhampur 813.92 123 92

Total- Jammu & Kashmir 2197.99 221 116

23 Dhanbad 1122.00 141 5

Total- Jharkhand 1122.00 141 5

24 Bellary 1122.00 710 677

25 Mangalore 3660.08 2243 1713

26 Mysore 3554.00 1124 1020

Total - Karnataka 8336.08 4077 3410

27 Kasaragod 2742.88 255 255

28 Kollam 2244.00 148 109

- 29 Gwalior 821.29 968 883
- 30 Hoshangabad 1122.00 1104 1057 31 Narsinghpur 1122.00 1139 982
- 32 Raisen 1269.01 768 545 33 Sehore 503.44 244 163

Total - Madhya Pradesh 4837.74 4223 3630

Sl.No. Name of the district Total funds Total Schemes released by No. of Completed GOI (Rs. Schemes In lakh)

- 34 Amravati 1184.10 891 481

- 35 Dhule 1763.43 191 132 36 Nanded 2244.00 360 120 37 Raigad 3439.14 340 146

Total - Maharashtra 8630.67 1782 879

38 Ri-Bhoi 272.10 111 111

Total - Meghalaya 272.10 111 111

39 Serchhip 223.35 11 11

Total - Mizoram 223.35 11 11

40 Dimapur 333.22 7 4

Total - Nagaland 333.22 7 4

- 41 Balasore 1572.00 2286 2286 42 Ganjam 2244.00 1340 1340
- 43 Sundergarh 2244.00 2598 2502

Total- Orissa 6060.00 6224 6128

- 44 Bhatinda 210.28 22 0 45 Moga# 344.00 23 0 46 Muktsar 872.41 31 0

Total - Punjab 1426.69 76 0

- 47 Alwar 2244.00 512 205
- 48 Rajsamand 422.00 54 25 49 Jaipur# 2944.00 391 218 50 Sikar 1191.62 143 10

Total - Rajasthan 6801.62 1100 458

51 Sikkim South 363.02 0 0 52 Sikkim West 244.95 0 0

Total - Sikkim 607.97 0 0

53 Coimbatore 3366.00 1650 1650

54 Cuddalore 3366.00 2355 2355 55 Perambalur 2934.30 1184 1184

56 Vellore 3701.20 3411 3411 57 Kancheepuram 2855.99 536 536 58 Virudhunagar 2764.32 505 505

Total - Tamil Nadu 18987.81 9641 9641

59 West Tripura 2310.21 14141 13760

Total - Tripura 2310.21 14141 13760

60 Agra# 897.83 4685 3285

60 Agra# 657.63 4000 5200 61 Chandauli 1286.63 4222 2862 62 Lucknow 1122.00 4061 3878 63 Mirzapur 862.41 1015 946

64 Sonebhadra 1387.69 6012 5705

Total- Uttar Pradesh 5556.56 19995 16676

65 Midnapur 1847.79 1847 1267 66 N. 24 Parganas 1749.82 2305 2011

Total- West Bengal 3597.61 4152 3278

67 Haridwar 1122.00 136 121

Total- Uttaranchal 1122.00 136 121

Grand Total 113323.32 85880 74274

Annexure-II

Lok Sabha Unstarred Question No. 4415 to be answered on 26.8.2004

Details of State/UT - wise releases under Swajaldhara Scheme (As on 19.8.2004)

(Rs. in lakh)

1 Andhra Pradesh 5376.82 808.00
2 Arunachal Pradesh 0.00 223.71
3 Assam 370.12 377.30
4 Chattisgarh 131.50 0.00
5 D & N Haveli 4.74 4.00
6 Gujarat 162.54 765.56
7 Haryana 10.98 117.12
8 Himachal Pradesh 335.79 340.10
9 Jammu & Kashmir 0.00 748.95
10 Jharkhand 0.00 178.01
11 Karnataka 109.07 698.52
12 Kerala 272.84 252.02
13 Madhya Pradesh 264.49 420.27
14 Maharashtra 3722.09 1086.07
15 Nagaland 0.00 65.11
16 Orissa 335.84 366.64
17 Punjab 0.00 156.90
18 Rajasthan 374.52 1095.50
19 Tamil Nadu 1394.63 647.67
20 Tripura 0.00 78.47
21 Uttar Pradesh 565.98 766.46

Total 13455.83 9849.88

22 Uttaranchal 0.00 182.00 23 West Bengal 23.88 471.50